

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 317 of 2019

In the matter of:

Abhishek Sharad

....Appellant

Vs.

Registrar of Companies, West Bengal.

...Respondent

Present

For Appellant: Ms. Soma Samantarai, Advocate.

For Respondent: Mr. SanjibMohanty, Advocate.

ORDER
(Virtual Mode)

07.08.2020: Learned Senior Panel Central Government Counsel submits that he has already filed the Reply Affidavit in March, 2020. However, that is not with our record.

Registry is directed that if it is lying in the office it be put up along with the appeal.

Learned Counsel for the Appellant submits that shedon't want to file Rejoinder.

List the matter 'For Admission (After Notice)' on **2nd September, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)

Sim/md